

(c) The total quantities of different foodgrains procured in different States during the current marketing season (1980-81) are as follows:

Quantity in thousand tonnes.

Wheat (upto 6.11-1980)	5,852
Paddy and rice in terms of rice (upto 12-11-80)	1,601
Kharif Coarsegrains (upto 12-11-1980)	7.8

(d) For the stocks procured by/delivered to the Food Corporation of India for the Central Pool the Food Corporation have made suitable storage arrangements. The State Governments and their procuring agencies have made proper arrangements for storage of the foodgrains procured by them.

Distribution of Free Sale Sugar by States

140. SHRI B. V. DESAI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether distribution of free sale sugar being entrusted to the State Governments by the Centre has flopped;

(b) if so, whether it has led to country wide blackmarketing;

(c) whether a sizeable quantity of free sale sugar offered by the sugar industry to the Centre at the fixed rates of Rs. 450 per quintal from the 1st September, 1980 is being leaked out to the black market;

(d) if so, what steps Government have taken in this regard;

(e) whether Government's firm policy and its implementation is defective which has created this confusion; and

(f) what steps are being taken to put the sugar policy in order?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) No, Sir. The reports received from State Governments indicate that, by and large, the scheme for distribution of freesale sugar has been successful.

(b) to (d). While the possibilities of small quantities of free sale sugar having leaked to the black market through unscrupulous elements cannot be ruled out, the reports received from the State Governments do not suggest any country-wide black marketing or leakage of sizeable stocks to the black market. Utmost vigilance is, however, being exercised by the State Governments to deal sternly and effectively with anti-social elements.

(e) and (f). The new scheme for supply of free sale sugar at fixed prices was adopted in pursuance of the voluntary offer made by the industry to deliver sugar at a fixed rate of Rs. 450 per quintal ex-factory exclusive of excise duty to the nominees of State Governments for distribution to various categories of consumers at reasonable prices during the festival months of September and October, 1980. The scheme has, by and large, served its purpose. It was operative only upto 15th November, 1980. From 16-11-1980, the policy of monthly releases of levy and free sale sugar quotas, hitherto being followed, has been resumed. The prices of free sale sugar will now be governed by the market forces of demand and supply.

Urban Land Ceiling Act

141. SHRI B. V. DESAI:

SHRI LAKSHMAN MALLICK:

SHRI A. NEELALOHITHA-

DASAN NADAR:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have taken any final decision to amend the Urban Ceiling Act;

(b) if so, whether the views of all State Governments have been obtained;

(c) how many States have so far forwarded their recommendations to the Centre;

(d) the changes which are likely to be made and whether these changes have been approved by the State Governments;

(e) whether many States have opposed this move of the Central Government;

(f) whether in view of the opposition, the Central Government are not likely to introduce the legislation during the current year; and

(g) if so, the reaction of Government thereto?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISMA NARAIN SINGH): (a) No final decision has been taken so far.

(b) to (g). Do not arise.

Nationalisation of Aided and Public Schools

142. SHRI CHITTA MAHATA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that Government have under consideration nationalisation of the Government aided and the public schools in the country;

(b) if so, the decision taken in the matter; and

(c) if not, the reasons therefor?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) No, Sir.

(b) Does not arise.

(c) School Education is primarily the responsibility of various State Governments. As such, it is for the individual State Governments to examine the matter.

Rice to West Bengal

143. SHRI CHITTA MAHATA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether West Bengal Government have recently asked from the Central Government to supply rice as demanded earlier by that State;

(b) if so, the quantity of rice so far supplied to that State against the demand; and

(c) what further steps have been taken to meet the requirement of the people?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). The Government of West Bengal have been allotted more rice than demanded by them during 1980. Lifting of rice by the State Government is, however, lower than allotment.

(c) To ensure sufficient supplies, movement of foodgrains to West Bengal has been geared up. As compared to 1979, the average monthly movement of foodgrains during the current year has been higher by about 42 thousand tonnes per month.

Expenditure on Education in Sixth Plan

144. SHRI CHITTA MAHATA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that a Working Group on Education has suggested to the Central Government to invest more national income on education in the Sixth Plan than the amount invested in the previous plans; and